NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No. 164/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE PARTIES: M/s. Bimexma Technologies (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

Ahmed Chunawalo

DESIGNATION

SIGNATURE

walo Adv

COMMON ORDER

T.C.S.P. No.161/230-232/NCLT/MB/MAH/2017 T.C.S.P. No. 162/230-232/NCLT/MB/MAH/2017 T.C.S.P. No. 163/230-232/NCLT/MB/MAH/2017 T.C.S.P. No. 164/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. These are Scheme Petitions. "Admitted". Adjan. Ochars awar Fed
- 3. To be listed for Final Hearing on 7th June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 01.05.2017